

**GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION**

**LOK SABHA
UNSTARRED QUESTION NO. 770
TO BE ANSWERED ON 17.09.2020**

STATUS OF JAL JEEVAN MISSION IN RAJASTHAN

770. COL. RAJYAVARDHAN RATHORE:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of villages identified for implementation of Jal Jeevan Mission in Rajasthan during last three years, year and district-wise;
- (b) the parameters being considered for the inclusion of villages during each phase of implementation of the Jal Jeevan Mission;
- (c) the year-wise progress achieved and financial outlay involved in the implementation of grey water management in each State and each district of the State of Rajasthan;
- (d) whether 50% of the allocation of funds towards Panchayati Raj institutions under the Fifteenth Financial Commission is tied towards water and sanitation; and
- (e) if so, the details of the utilisation of the funds allocated to each State and each district of Rajasthan?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI
(SHRI RATTAN LAL KATARIA)**

(a) &(b) Government of Rajasthan has prepared a plan under Jal Jeevan Mission (JJM) to provide piped drinking water to remaining 88.56 lakh households in the State by 2024. As informed by the State Government of Rajasthan, villages/habitations having piped water supply schemes are given priority by retrofitting them for the implementation of Jal Jeevan Mission. During the current year, under JJM, 11,744 villages have been planned for implementation to provide tap water connections to households. District-wise details is at **Annex-I**.

(c) Under Jal Jeevan Mission, at the Ministry level, such work-wise details are not maintained.

(d) & (e) Yes, the grants under the Fifteenth Finance Commission (XV FC) award for Rural Local Bodies (RLBs) including Panchayati Raj Institutions are provided as basic and tied grants in the ratio of 50:50. Ministry of Finance released the first instalment of the tied grants of Rs. 15,187.50 crore for Panchayati Raj Institutions (PRIs) to all the 28 States including Rajasthan on 15th July, 2020. The State-wise details is at **Annex-II**. This ministry does not monitor utilisation of funds released by the Ministry of Finance to States for PRIs.

**Annex-I referred in the reply to Lok Sabha Unstarred Question No. 770 due for reply on
17.09.2020**

**District-wise details of villages planned for implementation of Jal Jeevan Mission during
2020-21 in Rajasthan**

S.No.	District	Number of villages planned under JJM
1.	Ajmer	507
2.	Alwar	218
3.	Banswara	532
4.	Baran	437
5.	Barmer	382
6.	Bharatpur	252
7.	Bhilwara	699
8.	Bikaner	260
9.	Bundi	129
10.	Chittorgarh	138
11.	Churu	873
12.	Dausa	192
13.	Dholpur	263
14.	Dungarpur	271
15.	Ganganagar	357
16.	Hanumangarh	339
17.	Jaipur	992
18.	Jaisalmer	260
19.	Jalor	338
20.	Jhalawar	577
21.	Jhunjhunu	238
22.	Jodhpur	605
23.	Karauli	331
24.	Kota	190
25.	Nagaur	211
26.	Pali	265
27.	Pratapgarh	191
28.	Rajsamand	120
29.	Sawai Madhopur	129
30.	Sikar	347
31.	Sirohi	146
32.	Tonk	509
33.	Udaipur	446
Total		11,744

**Annex-II referred in the reply to Lok Sabha Unstarred Question No. 770 due for reply on
17.09.2020**

**State-wise details of first instalment of the Tied Grants released under Fifteenth Finance
Commission (XV FC) for Panchayati Raj Institutions (PRIs)**

(Rs. in crore)

S. No.	State	Amount Released
1.	Andhra Pradesh	656.25
2.	Arunachal Pradesh	57.75
3.	Assam	401
4.	Bihar	1,254.5
5.	Chhattisgarh	363.5
6.	Goa	18.75
7.	Gujarat	798.75
8.	Haryana	316
9.	Himachal Pradesh	107.25
10.	Jharkhand	422.25
11.	Karnataka	804.25
12.	Kerala	407
13.	Madhya Pradesh	996
14.	Maharashtra	1,456.75
15.	Manipur	44.25
16.	Meghalaya	45.5
17.	Mizoram	23.25
18.	Nagaland	31.25
19.	Odisha	564.5
20.	Punjab	347
21.	Rajasthan	965.5
22.	Sikkim	10.5
23.	Tamil Nadu	901.75
24.	Telangana	461.75
25.	Tripura	47.75
26.	Uttar Pradesh	2438
27.	Uttarakhand	143.5
28.	West Bengal	1,103
Total		15,187.50